

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2017
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K. S. VISWANATHAN	Counsel for Petitioner	T. Hemalatha for K. S. Viswanathan
2.	C. Uma Shankar	Counsel for R1 & 4	C. Umamathi
3.	Deepa M for B. Dhanaraj	Counsel for R6	Deepa M.
4.	R. RAJESH	Counsel for R5	R. Rajesh
5.	B. Srinivas Srinivasan	Counsel for R7	B. Srinivas

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ORDER

Counsel for the Applicants in CA/117/2017 present. Counsel for R1 to R8 and R12 to R15 present and filed the objections in the CA. Counsel for R16 and R19 in CA present and submitted that they have no objection to the CA. Counsel for R22 in CA has also submitted that he has no objection. No representation on behalf of R9, R10, R11, R17, R18 and R20. Counsel for R21 submitted that time be granted for filing objection in the CA. It is on record that R9, R10 and R11 have already submitted that they do not have interest in the matter. Counsel for the Applicant is directed to check out as to whether service on R17 and R18 is effected or not. In relation to R20, Counsel for the Applicant submitted that he represents R20 in the main C.P. Matter is posted for arguments in CA. Put up on **08.01.2018 at 10.30 A.M.**

In the main CP, Counsel for R7 has filed reply. Counsel for R2, R3, R5 and R6 are directed to file reply to the main CP. Put up on **08.01.2018 at 10.30 A.M.**

sel
MEMBER (JUDICIAL)

ghk